- 11. CBDT to create a training module on startups and investments for in-service trainings and conduct sensitization workshops for Assessing Officers as Startups have unique business models.
- 12. Focus should be on considering "genuineness of transaction" through legitimate sources of funds instead of 'valuation' of investment.

Government is considering the suggestions received to ease the norms for providing tax exemption to Startups.

Foreigners languishing in prisons across the country

- *40. SHRI MAJEED MEMON: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that 3,908 foreigners are languishing in prisons across the country; and
- (b) whether it is also a fact that only 222 out of 3,908 foreign nationals in jails have received consular access?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) The latest data on Prison Statistics published by the National Crime Records Bureau (NCRB) pertains to the year 2015. The figures change on a continuous basis as prisoners get released, acquitted or repatriated to their countries. In 2018, 306 consular access permissions were given, including repeat visits, to various foreign diplomatic Missions. These permissions relate both to individual foreign prisoners as well as collective access to foreign prisoners lodged in Indian prisons.

Implementation of PMUY

- *41. SHRI DEREK O' BRIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- the number of beneficiaries since launch of PMUY, the year-wise details thereof:
- (b) the average number of refills taken by an Ujjwala beneficiary, year-wise details thereof;
- (c) the average number of refills taken by a non-Ujjwala beneficiary, year-wise details thereof;